

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1282/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)




SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Mr. Battula Anjaneyulu
V/s.
DBM Geotechnics & Constructions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	CURUS ARDESHIR a/w JAIDEEP SINGH KHATTAR, MAABIL VAHANVATY i/b KHAITAN & CO	ADV FOR CORPORATE DEBTOR	
2	MORTAZA KACHWALLA a/w AASHDIN CHIVAZWALA i/b HSA Advocates Advocates for Operational Credit	Advocate Advocate	 

ORDER

C.P. No. 1282/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent of both the sides adjourned to **29.01.2018.**

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

11.01.2018
aah

Sd/-

M.K. SHRAWAT
Member (Judicial)